CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,

ORDER SHEET

COURT NO. : 1
15.03.2019
T.A./260/1/2017 KRUSHNA CHANDRA KISHAN
-V/S-
STEEL AUTHORITY OF INDIA

ITEM NO:42
FOR APPLICANTS(S) Adv. : None appears for the applicant

FOR RESPONDENTS(S) Adv.: Mr. B. swain on behalf of Mr. N. Sahoo

Notes of The Registry	Order of The Tribunal
	The order dated 25.01.2019 was sent to both the parties by Regd. Post to appear in this case. In spite of that no action has been taken by the applicant. Therefore, the TA is dismissed in default for non-prosecution on the part of the applicant. (SWARUP KUMAR MISHRA) MEMBER (J) (GOKUL CHANDRA PATI) MEMBER (A) pms